

19th October 2014
INAUGURAL FUNCTION (10:00 A.M.)

Venue : High Court of Manipur

Chief Guest

Hon'ble Mr. Justice T.S. Thakur
Judge, Supreme Court of India

President

Hon'ble Mr. Justice Anil R. Dave
Judge, Supreme Court of India

Presentation to Dignitaries

(10:00 A.M. to 10:05 A.M.)

Lighting of the Inaugural Lamp

(10:05 A.M. to 10:10 A.M.)

Chief Guest, President of the function and other
dignitaries

Opening Song

(10:10 A.M. to 10:15 A.M.)

Shri Shri Balmukunda Deva Music College

Welcome Address

(10:15 A.M. to 10:30 A.M.)

Hon'ble Mr. Justice Laxmi Kanta Mohapatra
Chief Justice, High Court of Manipur

Address by

(10:30 A.M. to 11:30 A.M.)

Hon'ble Mr. Justice Anil R. Dave
Judge, Supreme Court of India

Special No.

(11:30 A.M. to 11:35 A.M.)

Miss Lanlan

Address by

(11:35 A.M. to 12:35 P.M.)

Hon'ble Mr. Justice T.S. Thakur
Judge, Supreme Court of India

Vote of Thanks

(12:35 P.M. to 12:45 P.M.)

Hon'ble Mr. Justice N. Kotiswar Singh
Judge, High Court of Manipur

LUNCH BREAK

(12:45 P.M. to 01:45 P.M.)

SESSION (02:00 P.M. TO 03:30 P.M.)

President

Hon'ble Mr. Justice Laxmi Kanta Mohapatra
Chief Justice, High Court of Manipur

Resource Person

Hon'ble Mr. Justice Hrishikesh Roy
Judge, Gauhati High Court

Introduction

(02:00 P.M. to 02:05 P.M.)

Speech from Resource Person

(02:05 P.M. to 03:00 P.M.)

Hon'ble Mr. Justice Hrishikesh Roy
Judge, Gauhati High Court

**Topic : "Judicial Ethics, Conduct, Accountability
and Relationship with Lawyers and Litigants".**

Interaction

(03:00 P.M. to 03:30 P.M.)

LIGHT REFRESHMENT

Followed By

LOCAL SIGHTSEEING

(03:30 P.M.)

20th October 2014

SESSION (10:00 A.M. TO 12:00 P.M.)

Venue : High Court of Manipur

President

Hon'ble Mr. Justice N. Kotiswar Singh
Judge, High Court of Manipur

Resource Person

Hon'ble Mr. Justice S. Talapatra, Judge
High Court of Tripura

Introduction

(10:00 A.M. to 10:05 A.M.)

Speech from Resource Person

(10:15 A.M. to 11:00 A.M.)

Hon'ble Mr. Justice S. Talapatra
Judge, High Court of Tripura

**Topic : "Criminal Law and Human Rights – Role
of a Judge as Guardian of Rights – Adherence
to Core Constitutional Values".**

Interaction

(11:00 A.M. to 11:50 A.M.)

at the High Court of Manipur by
Hon'ble Mr. Justice Madan B. Lokur, Chairman,
e-Committee, Supreme Court of India.
(11:50 A.M. to 12:00 Noon)

LUNCH BREAK
(12:00 Noon to 12:45 P.M.)

VALEDICTORY (01:00 P.M. TO 02:50 P.M.)

Chief Guest
Hon'ble Mr. Justice Madan B. Lokur
Judge, Supreme Court of India

President
Hon'ble Mr. Justice Laxmi Kanta Mohapatra
Chief Justice, High Court of Manipur

Presentation to the Hon'ble Chief Guest
(01:00 P.M. to 01:03 P.M.)

Opening Song
(01:03 P.M. to 01:10 P.M.)
Shri Shri Balmukunda Deva Music College

Welcome Address
(01:10 P.M. to 01:20 P.M.)
Hon'ble Mr. Justice N. Kotiswar Singh
Judge, High Court of Manipur

Address by
(01:20 P.M. to 01:30 P.M.)
Hon'ble Mr. Justice S. Talapatra
Judge, High Court of Tripura

Address by
(01:30 P.M. – 01:40 P.M.)
Hon'ble Mr. Justice Laxmi Kanta Mohapatra
Chief Justice, High Court of Manipur

Address by
(01:40 P.M. to 02:40 P.M.)
Hon'ble Mr. Justice Madan B. Lokur
Judge, Supreme Court of India

Vote of Thanks
(02:40 P.M. to 02:50 P.M.)
Hon'ble Mr. Justice Maibam Binoykumar Singh
Director, Manipur Judicial Academy

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EASTERN ZONE JUDICIAL OFFICERS' CONFERENCE

19th & 20th OCTOBER 2014

THEME
"JUSTICE DELIVERY MECHANISM
– ROLE OF JUDGES"



Jointly organised and hosted by
**High Court of Manipur
&
Manipur Judicial Academy**